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INCOME TAX APPELLATE TRIBUNAL : BANGALORE BENCHES : BANGALORE

CONSTITUTION OF BENCHES FROM 10-11-2025 to 13-11-2025

Bench	Court Room Number	TIME	Hon'ble Members
B	1	10.30 AM	Sri. Prashant Maharishi, Hon'ble V.P & Sri. Sandeep Singh Karhail. Hon'ble J.M
A	2	10.30 AM	Sri. Laxmi Prasad Sahu, Hon'ble A.M & Sri. Soundararajan K, Hon'ble J.M
C+SMC	3	10.30 AM	Sri. Waseem Ahmed, Hon'ble A.M & Sri. Keshav Dubey, Hon'ble J.M

CONSTITUTION OF BENCHES FROM 17-11-2025 to 20-11-2025

Bench	Court Room Number	TIME	Hon'ble Members
B	1	10.30 AM	Sri. Prashant Maharishi, Hon'ble V.P & Sri. Soundararajan K, Hon'ble J.M
C	2	10.30 AM	Sri. Laxmi Prasad Sahu, Hon'ble A.M & Sri. Keshav Dubey, Hon'ble J.M
A	3	10.30 AM	Sri. Waseem Ahmed, Hon'ble A.M & Sri. Rahul Chaudhary, Hon'ble J.M
SMC			CASES ARE NOT POSTED

CISCO WEBEX - COURT NO. 1
Meeting Id : 26478966560
Password: Court1

CISCO WEBEX - COURT NO. 2
Meeting Id : 26421369036
Password: Court2

CISCO WEBEX - COURT NO. 3
Meeting Id : 26448401644
Password : Court3

Dated: 07.11.2025
Place: Bangalore.

Sd/-
(Prashant Maharishi)
Vice President

CAUSE LIST OF A BENCH FOR 10-NOVEMBER-2025 (MONDAY)**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1880/BANG/2025	2025-26	[A] AMAGI FOUNDATION (EF (EH))	Sri. Karanjoth Singh and Romil Hotwani - Advocates
2	ITA 1881/BANG/2025	2025-26	[A] AMAGI FOUNDATION (EF (EH))	Sri. Karanjoth Singh and Romil Hotwani - Advocates
3	ITA 2594/BANG/2017	2012-13	[A] SMT. SHANTHA LAKSHMI JAYARAM	Sri. Prashanth G S - CA
4	ITA 382/BANG/2019	2014-15	[A] SMT.SHANTHALAKSHMI JAYARAM	Sri. Prashanth G S - CA
5	ITA 142/BANG/2018	2012-13	[A] M/S SRI LAKSHMI NARASIMHA MINING COMPANY PVT LTD	None
6	ITA 1393/BANG/2019	2011-12	[A] SRI. M. SRINIVASULU	Sri. B. S. Balachandran - Advocate
7	ITA 262/BANG/2020	2010-11	[A] SHRI. GALI JANARDHANA REDDY	None
8	ITA 449/BANG/2020	2011-12	[A] SHRI. GALI JANARDHANA REDDY	None
9	ITA 414/BANG/2020	2010-11	[A] M/S. OBULAPURAM MINING COMPANY PRIVATE LIMITED	None
10	ITA 1185/BANG/2024	2013-14	[A] OBLAPURAM MINING COMPANY PRIVATE LIMITED	None
11	ITA 416/BANG/2022	2012-13	[D] SHRI HIREHAL GAVIAPPA RANGAN GOUD	Sri. Prashanth G S - CA on behalf of Sri. V. Chandrasekhar - Advocate
12	ITA 417/BANG/2022	2013-14	[D] SHRI HIREHAL GAVIAPPA RANGAN GOUD	Sri. Prashanth G S - CA on behalf of Sri. V. Chandrasekhar - Advocate
13	ITA 545/BANG/2022	2014-15	[D] SHRI HIREHAL GAVIAPPA RANGAN GOUD	Sri. Prashanth G S - CA on behalf of Sri. V. Chandrasekhar - Advocate
14	ITA 488/BANG/2023	2012-13	[A] M/S. DECCAN MINING SYNDICATE PVT LTD.	None
15	ITA 1025/BANG/2024	2011-12	[A] M/S. KARIGANUR MINERAL MINING INDUSTRY(100% EOU)	Sri. B. S. Balachandran - Advocate

CAUSE LIST OF A BENCH FOR 10-NOVEMBER-2025 (MONDAY)

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**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
16	ITA 1026/BANG/2024	2013-14	[A] M/S. KARIGANUR MINERAL MINING INDUSTRY (100% EOU)	Sri. B. S. Balachandran - Advocate
17	ITA 2291/BANG/2024	2020-2021	[A] P BALASUBBA SETTY AND SON (EF)	Sri. Balram R Rao - Advocate
18	ITA 1248/BANG/2025	2012-13	[A] VEERABHADRAPPA SANGAPPA AND COMPANY	Sri. Sandeep Chalapathy, CA
19	ITA 1249/BANG/2025	2013-14	[A] VEERABHADRAPPA SANGAPPA AND COMPANY	Sri. Sandeep Chalapathy, CA
20	ITA 1250/BANG/2025	2014-15	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	Sri. Sandeep Chalapathy, CA
21	ITA 1251/BANG/2025	2014-15	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	Sri. Sandeep Chalapathy, CA
22	ITA 1252/BANG/2025	2015-16	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	Sri. Sandeep Chalapathy, CA
23	ITA 1253/BANG/2025	2016-17	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	Sri. Sandeep Chalapathy, CA
24	ITA 1254/BANG/2025	2017-18	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	Sri. Sandeep Chalapathy, CA
25	ITA 1255/BANG/2025	2018-19	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	Sri. Sandeep Chalapathy, CA
26	ITA 1256/BANG/2025	2019-20	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	Sri. Sandeep Chalapathy, CA
27	ITA 1257/BANG/2025	2020-21	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	Sri. Sandeep Chalapathy, CA
28	ITA 1596/BANG/2025	2018-19	[D] M/S VEERABHADRAPPA SANGAPPA & COMPANY (EF)	
29	ITA 1376/BANG/2025	2009-10	[D] KENCHE MAHESH KUMAR (EF)	Ms. Sunaina Bhatia - CA
30	ITA 1533/BANG/2024	2015-16	[A] BHAGYASHREE C PATEL (EF)	None
31	ITA 356/BANG/2025	2025-2026	[A] DHARWAD GROWTH CENTER INDUSTRIES ASSOCIATION (EF+PF)	Sri. Devadatt Maiker. AR
32	ITA 357/BANG/2025	2025-2026	[A] DHARWAD GROWTH CENTER INDUSTRIES ASSOCIATION (EF+PF)	Sri. Devadatt Maiker. AR
33	ITA 932/BANG/2025	2017-18	[D] GOLDFLAG HOLDINGS PRIVATE LIMITED (EF)	None
34	ITA 1114/BANG/2025	2026-27	[A] ENTREPRENEURSHIP NETWORK FOUNDATION	None
35	ITA 1113/BANG/2025	NA	[A] ENTREPRENEURSHIP NETWORK FOUNDATION	None
36	ITA 1229/BANG/2025	2020-21	[A] GAMESKRAFT TECHNOLOGIES PRIVATE LIMITED (EF)	Sri. Kshitij Bansal - Advocate
37	ITA 1230/BANG/2025	2021-22	[A] GAMESKRAFT TECHNOLOGIES PRIVATE LIMITED (EF)	Sri. Kshitij Bansal - Advocate
38	ITA 1466/BANG/2025	2020-21	[D] M/S GAMESKRAFT TECHNOLOGIES PRIVATE LIMITED (EF)	Sri. Kshitij Bansal - Advocate

CAUSE LIST OF A BENCH FOR 10-NOVEMBER-2025 (MONDAY)

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**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
39	ITA 1467/BANG/2025	2021-22	[D] M/S GAMESKRAFT TECHNOLOGIES PRIVATE LIMITED (EF)	Sri. Kshitij Bansal - Advocate
40	ITA 1609/BANG/2025	2019-20	[A] GAMESKRAFT TECHNOLOGIES PRIVATE LIMITED (EF)	Sri. Kshitij Bansal, CA
41	ITA 1610/BANG/2025	2022-23	[A] GAMESKRAFT TECHNOLOGIES PRIVATE LIMITED (EF)	Sri. Kshitij Bansal, CA


Assistant Registrar
07-Nov-2025

CAUSE LIST OF A BENCH FOR 11-NOVEMBER-2025 (TUESDAY)**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1316/BANG/2024	2010-11	[A] KIRLOSKAR ELECTRIC COMPANY LIMITED	Sri. V. Chandrasekhar - Advocate
2	ITA 1317/BANG/2024	2011-12	[A] KIRLOSKAR ELECTRIC COMPANY LIMITED	Sri. V. Chandrasekhar - Advocate
3	ITA 1318/BANG/2024	2012-13	[A] KIRLOSKAR ELECTRIC COMPANY LIMITED	Sri. V. Chandrasekhar - Advocate
4	ITA 1288/BANG/2025	2020-21	[A] COURSE5 INTELLIGENCE LIMITED	Smt. Suman Lunkar - CA
5	ITA 1300/BANG/2025	2015-16	[A] M/S J C R DRILLSOL PRIVATE LIMITED (EF)	Ms. Kreethana M S - CA
6	ITA 1301/BANG/2025	2016-17	[A] M/S JCR DRILLSOL PRIVATE LIMITED (EF)	Ms. Kreethana M S - CA
7	ITA 1516/BANG/2025	2016-17	[A] KEREMANE THIMMAPPAIAH RAMPRASAD	
8	ITA 1517/BANG/2025	2018-19	[A] GOMTI RESEARCH AND PHARMACHEM PRIVATE LIMITED	M/s. Kutsa Legal, Advocate
9	ITA 1520/BANG/2025	2017-18	[A] GANGAHANUMAIAH PAPAIAH BANDIHALLI (SRI. H. GURUSWAMY - ITP)	M/s. Guruswamy and Associates
10	ITA 1522/BANG/2025	2024-2025	[A] ACT OF RANDOM KINDNESS (EF)	
11	ITA 1523/BANG/2025	2015	[D] BELLARY URBAN DEVELOPMENT AUTHORITY (EF)	

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07-Nov-2025

CAUSE LIST OF A BENCH FOR 12-NOVEMBER-2025 (WEDNESDAY)**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1512/DEL/2006	1997-1998	[A] HUTHCHINSON & CO., (INDIA) P. LTD. (HCD)	Sri. Tata Krishna - Advocate
2	ITA 1513/DEL/2006	1998-1999	[A] HUTHCHINSON & CO., (INDIA) P. LTD. (HCD)	Sri. Tata Krishna - Advocate
3	ITA 1514/DEL/2006	2002-2003	[A] HUTHCHINSON & CO. (INDIA) P. LTD. (HCD)	Sri. Tata Krishna - Advocate
4	ITA 908/BANG/2009	1999-00	[A] HUTCHINSON & CO (INDIA)PVT. LTD. (HCD)	Sri. Tata Krishna - Advocate
5	ITA 909/BANG/2009	2000-01	[A] HUTCHINSON & CO (INDIA)PVT. LTD. (HCD)	Sri. Tata Krishna - Advocate
6	ITA 910/BANG/2009	2003-04	[A] HUTCHINSON & CO., (INDIA) P. LTD. (HCD)	Sri. Tata Krishna - Advocate
7	ITA 911/BANG/2009	2004-05	[A] HUTCHINSON & CO., (INDIA) P. LTD. (HCD)	Sri. Tata Krishna - Advocate
8	ITA 1908/BANG/2024	2011-12	[A] BOMME GOWDA	Smt. Suman Lunkar - CA
9	ITA 2313/BANG/2024	2015-16	[A] BOSCH GLOBAL SOFTWARE TECHNOLOGIES PRIVATE LIMITED	Smt. Pratibha R
10	ITA 277/BANG/2025	2016-17	[A] LEELA VENKATA NARASIMHARAO RAVULAPALLI (EF)	None
11	ITA 1625/BANG/2025	2017-18	[A] CHITRADURGA ZILLA REDDY JANA SANGH(R)	Ms. Shreesha N - CA

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07-Nov-2025

CAUSE LIST OF A BENCH FOR 13-NOVEMBER-2025 (THURSDAY)**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1186/BANG/2015	2010-11	[A] ABB INDIA LIMITED	Smt. Tanmayee Rajkumar - Advocate
2	ITA 1208/BANG/2015	2010-11	[D] M/S ABB LIMITED	Smt. Tanmayee Rajkumar - Advocate
3	ITA 2133/BANG/2016	2011-12	[A] M/S.ABB INDIA LIMITED	Smt. Tanmayee Rajkumar - Advocate
4	ITA 2158/BANG/2016	2011-12	[D] M/S.ABB LTD.	Smt. Tanmayee Rajkumar - Advocate
5	ITA 864/BANG/2024	2012-13	[A] ABB INDIA LIMITED	Smt. Tanmayee Rajkumar - Advocate
6	ITA 918/BANG/2024	2012-13	[D] ABB INDIA LIMITED (E-FILING)	Smt. Tanmayee Rajkumar - Advocate
7	ITA 919/BANG/2024	2017-18	[A] M/S. ABB INDIA LIMITED	Smt. Tanmayee Rajkumar - Advocate
8	ITA 920/BANG/2024	2018-19	[A] M/S. ABB INDIA LIMITED	Smt. Tanmayee Rajkumar - Advocate
9	ITA 1033/BANG/2025	2016-17	[A] KODAVOOR VYAVASAYA SEVA SAHAKARI SANGHA LIMITED	None
10	ITA 1108/BANG/2025	2020-21	[A] BSNL EMPLOYEES CO-OPERATIVE CREDIT SOCIETY LIMITED	Sri. V. Narendra Sharma - Advocate
11	ITA 1588/BANG/2025	2018-19	[A] ASHWINI	Ms. Sahana - Advocate
12	ITA 1664/BANG/2025	2018-19	[A] ASHWINI	M/s. Kutsa Legal, Advocates
13	ITA 1665/BANG/2025	2018-19	[A] ASHWINI	M/s. Kutsa Legal, Advocates
14	ITA 1666/BANG/2025	2018-19	[A] ASHWINI	M/s. Kutsa Legal, Advocates


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07-Nov-2025

CAUSE LIST OF B BENCH FOR 10-NOVEMBER-2025 (MONDAY)**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 2515/BANG/2024	2015-16	[A] RAMAMURTHY MUDIYANUR SITARAMAAVADHANY (EF)	Ms. Keerthana, CA
2	ITA 2516/BANG/2024	2016-17	[A] RAMAMURTHY MUDIYANUR SITARAMAAVADHANY (EF)	Ms. Keerthana, CA
3	ITA 540/BANG/2025	2017-18	[A] PRATAP SINGH	Smt. Harsha J, Advocate
4	ITA 1111/BANG/2025	NA	[A] OPPORTUNITY NETWORK FOUNDATION	None
5	ITA 1112/BANG/2025	NA	[A] OPPORTUNITY NETWORK FOUNDATION	None
6	ITA 1242/BANG/2025	2014-15	[A] SKANRAY TECHNOLOGIES LIMITED	Sri. Nirmal Mathew, Advocate
7	ITA 1243/BANG/2025	2015-16	[A] SKANRAY TECHNOLOGIES LIMITED	Sri. Nirmal Mathew, Advocate
8	ITA 1244/BANG/2025	2016-17	[A] SKANRAY TECHNOLOGIES LIMITED	Sri. Nirmal Mathew, Advocate
9	ITA 1245/BANG/2025	2017-18	[A] SKANRAY TECHNOLOGIES LIMITED	Sri. Nirmal Mathew, Advocate
10	ITA 1246/BANG/2025	2018-19	[A] SKANRAY TECHNOLOGIES LIMITED	Sri. Nirmal Mathew, Advocate
11	ITA 1247/BANG/2025	2019-20	[A] SKANRAY TECHNOLOGIES LIMITED (NF)	Sri. Nirmal Mathew, Advocate
12	ITA 1423/BANG/2025	2021-22	[A] NEERAJ PRABHU NANDAN MAURYA	Smt. Sadhvi Himatsingka, CA
13	ITA 1440/BANG/2025	2018-19	[D] SAI RAM DEVELOPER AND BUILDER (EF)	
14	ITA 1476/BANG/2025	2017-18	[A] UMayA DEVELOPERS PRIVATE LIMITED	Sri. V. Srinivasan, Advocate
15	ITA 1477/BANG/2025	2017-18	[A] UMayA DEVELOPERS PRIVATE LIMITED	Sri. V. Srinivasan, Advocate
16	ITA 1489/BANG/2025	2017-18	[A] SHANTILAL JAIN(HUF)	Ms. Ema Bindu, Advocate


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 07-Nov-2025

CAUSE LIST OF B BENCH FOR 11-NOVEMBER-2025 (TUESDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1397/BANG/2025	2013-14	[A] SULTHAN GOLD PVT. LTD.	Ms. Shweta, Advocate
2	ITA 1398/BANG/2025	2014-15	[A] SULTHAN GOLD PVT. LTD.	Ms. Shweta, Advocate
3	ITA 1399/BANG/2025	2015-16	[A] SULTHAN GOLD PRIVATE LIMITED	Ms. Shweta, Advocate
4	ITA 1400/BANG/2025	2016-17	[A] SULTHAN GOLD PVT. LTD	Ms. Shweta, Advocate
5	ITA 1401/BANG/2025	2017-18	[A] SULTHAN GOLD PVT. LTD	Ms. Shweta, Advocate
6	ITA 1402/BANG/2025	2018-19	[A] SULTHAN GOLD PVT. LTD	Ms. Shweta, Advocate
7	ITA 1403/BANG/2025	2019-20	[A] SULTHAN GOLD PVT. LTD	Ms. Shweta, Advocate
8	ITA 1425/BANG/2025	2013-14	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	Ms. Shweta, Advocate
9	ITA 1426/BANG/2025	2014-15	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	Ms. Shweta, Advocate
10	ITA 1427/BANG/2025	2015-16	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	Ms. Shweta, Advocate
11	ITA 1428/BANG/2025	2016-17	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	Ms. Shweta, Advocate
12	ITA 1429/BANG/2025	2017-18	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	Ms. Shweta, Advocate
13	ITA 1430/BANG/2025	2018-19	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	Ms. Shweta, Advocate
14	ITA 1431/BANG/2025	2019-20	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	Ms. Shweta, Advocate
15	ITA 1432/BANG/2025	2015-16	[A] SULTAN RETAIL LLP	Ms. Shweta, Advocate
16	ITA 1433/BANG/2025	2016-17	[A] SULTHAN RETAIL LLP	Ms. Shweta, Advocate
17	ITA 1434/BANG/2025	2017-18	[A] SULTHAN RETAIL LLP	Ms. Shweta, Advocate
18	ITA 1435/BANG/2025	2020-21	[A] SULTHAN RETAIL LLP	Ms. Shweta, Advocate
19	ITA 1447/BANG/2025	2013-14	[A] SULTHAN GOLD INTERNATIONAL	Ms. Shweta, Advocate
20	ITA 1448/BANG/2025	2014-15	[A] SULTHAN GOLD INTERNATIONAL	Ms. Shweta, Advocate
21	ITA 1449/BANG/2025	2015-16	[A] SULTHAN GOLD INTERNATIONAL	Ms. Shweta, Advocate
22	ITA 1450/BANG/2025	2016-17	[A] SULTHAN GOLD INTERNATIONAL	Ms. Shweta, Advocate

CAUSE LIST OF B BENCH FOR 11-NOVEMBER-2025 (TUESDAY)

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**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
23	ITA 1451/BANG/2025	2017-18	[A] SULTHAN GOLD INTERNATIONAL	Ms. Shweta, Advocate
24	ITA 1452/BANG/2025	2018-19	[A] SULTHAN GOLD INTERNATIONAL	Ms. Shweta, Advocate
25	ITA 1453/BANG/2025	2019-2020	[A] SULTHAN GOLD INTERNATIONAL	Ms. Shweta, Advocate
26	ITA 1454/BANG/2025	2020-21	[A] SULTHAN GOLD INTERNATIONAL	Ms. Shweta, Advocate
27	ITA 1455/BANG/2025	2022-23	[A] ORACLE CERNER HEALTHCARE SOLUTIONS INDIA PRIVATE LIMITED (EF)	Sri. Kalrav Mehrotra, CA
28	ITA 1460/BANG/2025	2017-18	[A] NPR AUTO PARTS MANUFACTURING INDIA PRIVATE LIMITED	Ms. Ema Bindu, Advocate


Assistant Registrar
07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 12-NOVEMBER-2025 (WEDNESDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 2007/BANG/2024	2012-13	[A] V C REDDEPPA CHETTY	None
2	ITA 2016/BANG/2024	2016-17	[A] V C REDDEPPA CHETTY	None
3	ITA 2154/BANG/2024	2015-16	[A] SRI. V C REDDEPPA CHETTY	None
4	ITA 522/BANG/2025	2014-15	[A] SHRI. KRISHNA ENTERPRISES	Sri. Swetha K, Advocate
5	ITA 523/BANG/2025	2016-17	[A] SHRI. KRISHNA ENTERPRISES	Sri. Swetha K, Advocate
6	ITA 524/BANG/2025	2017-18	[A] SHRI. KRISHNA ENTERPRISIS	Sri. Swetha K, Advocate
7	ITA 1180/BANG/2025	2020-21	[A] PUJYA SHARANABASAVESHWARA PATTINA SOUHARDA SAHAKARI SANGHA NI MASKI	Sri. Anil Kumar, CA
8	ITA 1518/BANG/2025	2017-18	[A] THE KARNATAKA STATE REGN AND STAMPS DEPARTMENT OFFICIALS MULTI-PURPOSE CO-OP SOCIETY LIMITED	
9	ITA 1525/BANG/2025	2017-18	[A] SHABANA BANU	
10	ITA 1526/BANG/2025	2017-18	[A] MAHILANIDHI SOUHARDA LIMITED	M/s. MSSV & Co., CAS
11	ITA 1527/BANG/2025	2018-19	[A] MAHILANIDHI SOUHARDA LIMITED	M/s. MSSV & Co., CAS
12	ITA 1528/BANG/2025	2020-21	[A] MAHILANIDHI SOUHARDA LIMITED	M/s. MSSV & Co., CAS
13	ITA 1531/BANG/2025	2018-19	[A] MOHAMMED WASEEM	Mr. Syed Ashfaq Ahmed Nadeem Lasani, Advocate
14	ITA 1532/BANG/2025	2021-22	[A] MADALIAH KUMUDA	M/s. MSSV & Co., CA
15	ITA 1533/BANG/2025	2021-22	[A] PRASANNA AKSHAR	M/s. MSSV & Co., CAS
16	ITA 1534/BANG/2025	2021-22	[A] J A PRASANNA KUMAR	M/s. MSSV & Co., CAS
17	ITA 1535/BANG/2025	2021-22	[A] J A PRASANNA KUMAR (HUF)	M/s. MSSV & Co., CAS

**Assistant Registrar
07-Nov-2025**

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 13-NOVEMBER-2025 (THURSDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 267/BANG/2025	2011-12	[A] NAGANNA L/R FOR LATE RANGEGOWDA	Smt. Suman Lunkar, CA
2	ITA 1536/BANG/2025	2018-19	[A] NIRMAN SONESTAA DEVELOPERS (EF)	
3	ITA 1537/BANG/2025	NA	[A] SRI KOKKESHWARA EDUCATIONAL AND CHARITALBE TRUST	Shri. Shiva Prasad Reddy, IRS
4	ITA 1538/BANG/2025	2008-09	[A] MINERA STEEL AND POWER PRIVATE LIMITED	Shri. H.Shiva Prasad Reddy, IRS
5	ITA 1539/BANG/2025	2018-19	[A] NARAYANA CHANDRA REDDY	Shri. V.Srinivasan, Advocate
6	ITA 1540/BANG/2025	2012-13	[A] WORLD RESORTS LIMITED (EF)	
7	ITA 1541/BANG/2025	2009-10	[A] ROYAL ORCHID HOTELS LIMITED (EF)	
8	ITA 1542/BANG/2025	2011-12	[A] ROYAL ORCHID HOTELS LIMITED (EF)	
9	WTA 7/BANG/2025	2011-12	[A] LATE PANATI GOPINATHA REDDY(HUF) NOW KNOWN AS P.VISHWAK SENA REDDY(HUF)	Sri. Narendra Sharma, Advocate
10	WTA 8/BANG/2025	2012-13	[A] LATE PANATI GOPINATHA REDDY(HUF)	Sri. Narendra Sharma, Advocate
11	WTA 9/BANG/2025	2013-14	[A] LATE PANATI GOPINATHA REDDY(HUF)	Sri. Narendra Sharma, Advocate
12	WTA 10/BANG/2025	2014-15	[A] LATE PANATI GOPINATHA REDDY(HUF) NOW KNOWN AS P. VISHWAK SENA REDDY(HUF)	Sri. Narendra Sharma, Advocate
13	WTA 11/BANG/2025	2015-16	[A] LATE P. PANATI GOPINATHA REDDY(HUF) NOW KNOWN AS P.VISHWAK SENA REDDY(HUF)	Sri. Narendra Sharma, Advocate
14	WTA 12/BANG/2025	2011-12	[A] LATE PANATI GOPINATHA REDDY, L/R BY. P.KAVITHA	Sri. Narendra Sharma, Advocate
15	WTA 13/BANG/2025	2012-13	[A] LATE PANATI GOPINATHA REDDY L/R P.KAVITHA	Sri. Narendra Sharma, Advocate
16	WTA 14/BANG/2025	2013-14	[A] LATE PANATI GOPINATHA REDDY, L/R P.KAVITHA	Sri. Narendra Sharma, Advocate
17	WTA 15/BANG/2025	2014-15	[A] PANATI GOPINATHA REDDY, L/R. BY P. KAVITHA	Sri. Narendra Sharma, Advocate

CAUSE LIST OF B BENCH FOR 13-NOVEMBER-2025 (THURSDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

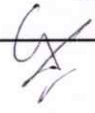
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IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
18	WTA 16/BANG/2025	2015-16	[A] LATE PANATI GOPINATHA REDDY, L/R, BY P.KAVITHA	Sri. Narendra Sharma, Advocate



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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 10-NOVEMBER-2025 (MONDAY)****BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 3**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1720/BANG/2017	2013-14	[A] NTT DATA GLOBAL DELIVERY SERVICES PVT LTD	Sri. Chavali Narayan, CA
2	ITA 2062/BANG/2017	2013-14	[A] NTT DATA GLOBAL DELIVERY SERVICES PVT LTD	Sri. Chavali Narayan, CA
3	ITA 2533/BANG/2019	2015-16	[A] M/S. NTT DATA GLOBAL SERVICES PRIVATE LIMITED (MAP)	Sri. Chavali Narayan, CA
4	ITA 373/BANG/2021	2016-17	[A] NTT DATA GLOBAL DELIVERY SERVICES PRIVATE LIMITED (MAP)	Sri. Chavali Narayan, CA
5	ITA 1116/BANG/2023	2016-17	[A] EUROFINS PEENYA RESOURCES PRIVATE LIMITED (FORMERLY KNOWN AS EUROFINS ADVINUS LIMITED)	Sri. Padam Chand Kincha. CA
6	ITA 1117/BANG/2023	2018-19	[A] EUROFINS PEENYA RESOURCES PRIVATE LIMITED (FORMERLY KNOWN AS EUROFINS ADVINUS LIMITED)	Sri. Padam Chand Kincha. CA
7	ITA 759/BANG/2024	2020-21	[A] RAJIV NIVAS (E-FILING)	Ms. Keerthana, CA
8	IT(TP)A 1803/BANG/2024	2020-21	[A] ARRIS GROUP INDIA PRIVATE LIMITED	Sri. Utkarsh Gupta. AR
9	IT(IT)A 260/BANG/2025	2022-23	[A] Q2 SOFTWARE INC	Ms. Vaidehi G. AR


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 11-NOVEMBER-2025 (TUESDAY)****BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 3**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 299/BANG/2021	2016-17	[A] IQVIA RDS (INDIA) PRIVATE LIMITED	Ms. Riya Shah. AR
2	ITA 298/BANG/2022	2017-18	[A] M/S. IQVIA RDS (INDIA) PRIVATE LIMITED	Ms. Riya Shah. AR
3	IT(TP)A 2491/BANG/2024	2021-22	[A] CAE FLIGHT TRAINING (INDIA) PRIVATE LIMITED (EF)	Ms. Riya Shah - CA
4	IT(TP)A 206/BANG/2024	2017-18	[D] NOBROKER TECHNOLOGIES SOLUTIONS PRIVATE LIMITED (E-FILING)	Sri. Devasish Jain. AR
5	IT(TP)A 1555/BANG/2024	2020-21	[A] M/S. EXEDY CLUTUH INDIA PRIVATE LIMITED	Mr. Sam Moncy, Advocate
6	IT(TP)A 1869/BANG/2024	2020-21	[A] ONMOBILE GLOBAL LIMITED	Sri. Nanda Kishore. AR
7	IT(TP)A 2027/BANG/2024	2021-22	[A] RECIPHARM PHARMASERVICES PRIVATE LIMITED	Sri. Manju Prasad. AR
8	IT(TP)A 2125/BANG/2024	AAACO3900E	[A] ONMOBILE GLOBAL LIMITED	Ms. Mahima Goud. AR
9	IT(TP)A 2202/BANG/2024	2021-22	[A] EXXONMOBIL SERVICES & TECHNOLOGY PRIVATE LIMITED	Smt. Riya Shah. AR
10	IT(TP)A 2217/BANG/2024	2021-22	[A] CGI INFORMATION SYSTEMS AND MANAGEMENT CONSULTANTS PRIVATE LIMITED	Sri. Ullas K. AR
11	IT(TP)A 2554/BANG/2024	2021-22	[A] INFINEON TECHNOLOGIES SEMICONDUCTOR INDIA PRIVATE LIMITED (EF+PF)	Sri. Manju Prasad. AR
12	IT(TP)A 2604/BANG/2024	2016-17	[D] AO SMITH INDIA WATER PRODUCTS PRIVATE LIMITED (EF)	None
13	ITA 1509/BANG/2024	2018-19	[A] SONY INDIA SOFTWARE CENTRE PVT LTD.	Sri. Narendra Kumar Jain, CA
14	ITA 1551/BANG/2024	2018-19	[D] SONY INDIA SOFTWARE CENTER PVT LTD (E-FILING)	Sri. Narendra Kumar Jain, CA
15	CO 38/BANG/2024	2018-19	[A] SONY INDIA SOFTWARE CENTER PVT LTD	Sri. Narendra Kumar Jain, CA
16	IT(TP)A 174/BANG/2025	2021-22	[A] WATERS INDIA PRIVATE LIMITED	Ms. Riya Shah. AR
17	ITA 385/BANG/2025	2011-12	[A] XCHANGING SOLUTIONS LIMITED (FORMERLY KNOWN AS CAMBRIDGE SOLUTIONS LIMITED) (EF)	Smt. Hrithvi S Mehta. CA


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 12-NOVEMBER-2025 (WEDNESDAY)****BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

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IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 180/BANG/2019	2014-15	[A] M/S HEWLETT PACKWARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED	Sri. Ninad Patare. AR
2	ITA 197/BANG/2022	2017-18	[A] M/S HEWLETT PACKWARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED	Sri. Ninad Patare. AR
3	IT(TP)A 1425/BANG/2024	2020-21	[A] ESKO GRAPHICS INDIA PRIVATE LIMITED	Sri. Dhiraj. AR
4	IT(TP)A 2236/BANG/2024	2021-22	[A] ESKO GRAPHICS INDIA PRIVATE LIMITED	Sri. Dhiraj. AR
5	ITA 2381/BANG/2024	2010-11	[D] BRADY COMPANY INDIA PRIVATE LIMITED (EF)	Ms. Mansa Ananthan. AR
6	IT(TP)A 2478/BANG/2024	2021-22	[A] ADAMAS BUILDERS PRIVATE LIMITED	Ms. Mayuri. AR
7	IT(TP)A 2538/BANG/2024	2021-22	[A] SAFRAN ENGINEERING SERVICES INDIA PRIVATE LIMITED	Sri. Ankur Pai. AR
8	ITA 2549/BANG/2024	2021-22	[A] FRAUSCHER SENSOR TECHNOLOGY INDIA PRIVATE LIMITED (EF)	Sri. Tata Krishna. AR
9	IT(TP)A 2565/BANG/2024	2021-22	[A] HITACHI ENERGY TECHNOLOGY SERVICES PRIVATE LIMITED (FORMERLY KNOWN AS ABB POWER TECHNOLOGY SERVICES PRIVATE LIMITED	Ms. Riya Shah. AR

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 13-NOVEMBER-2025 (THURSDAY)****BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 3**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 604/BANG/2020	2014-15	[A] ROBERT BOSCH ENGINEERING AND BUSINESS SOLUTIONS PRIVATE LIMITED	Sri. Parcy Pardiwala. AR
2	ITA 605/BANG/2020	2015-16	[A] ROBERT BOSCH ENGINEERING AND BUSINESS SOLUTIONS PRIVATE LIMITED	Sri. Parcy Pardiwala. AR
3	ITA 1886/BANG/2024	2012-13	[D] EYGBS(INDIA) PRIVATE LIMITED	Sri. Chavali Narayan. CA
4	IT(TP)A 2354/BANG/2024	2021-22	[A] COSTRATEGIX TECHNOLOGIES PRIVATE LIMITED	Ms. Shreya. CA
5	ITA 2426/BANG/2024	2015-16	[A] ABB INDIA LIMITED	Smt. Tanmayee Rajkumar - Advocate
6	ITA 2467/BANG/2024	2014-15	[D] ABB INDIA LIMITED (EF)	Smt. Tanmayee Rajkumar - Advocate
7	ITA 2468/BANG/2024	2015-16	[D] ABB INDIA LIMITED (EF)	Smt. Tanmayee Rajkumar - Advocate
8	IT(TP)A 2564/BANG/2024	2021-22	[A] KENNAMETAL INDIA LIMITED	Sri. Nirmal Mathew. AR
9	IT(IT)A 548/BANG/2025	2022-23	[A] BETA CAE SYSTEMS INTERNATIONAL AG	None
10	IT(TP)A 638/BANG/2025	2013-14	[A] SAMI-SABINSA GROUP LIMITED	Sri. K.P. Srinivasan
11	IT(TP)A 639/BANG/2025	2014-15	[A] SAMI-SABINSA GROUP LIMITED	Sri. K.P. Srinivasan

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF SMC BENCH FOR 10-NOVEMBER-2025 (MONDAY)**

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

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IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 117/BANG/2025	2019-20	[A] SRI SOWRABHA MAHILA PATTINA SAHAKARA SANGHA (SMC)	Sri. Abhijit, Advocate
2	ITA 956/BANG/2025	2014-15	[A] SAUNSHI URBAN C-OP CREDIT SOCIETY LIMITED	Sri. Abhijit, Advocate
3	ITA 957/BANG/2025	2015-16	[A] SAUNSHI URBAN C-OP CREDIT SOCIETY LIMITED	Sri. Abhijit, Advocate
4	ITA 1585/BANG/2025	2018-19	[A] RASHAD ABDUL REHMAN (EF)	Sri. V.Srinivasan, Advocate
5	ITA 1586/BANG/2025	2019-20	[A] RASHAD ABDUL REHMAN (EF)	Sri. V.Srinivasan, Advocate
6	ITA 1587/BANG/2025	2020-21	[A] RASHAD ABDUL REHMAN	Sri. V.Srinivasan, Advocate
7	ITA 1661/BANG/2025	2017-18	[A] RANGANATHA TARIKERE SIDDAPPA (EF)	None
8	ITA 1735/BANG/2025	2020-21	[A] SHADAKSHARASWAMY DODDAGANGAVADI VEERAAIAH	Sri. K Pani, CA
9	ITA 1758/BANG/2025	2019-2020	[A] GOVIND GENERALS AND MEDICALS	Sri. Siva Prasad Reddy, ITP
10	ITA 1873/BANG/2025	2017-18	[A] HAMDARD CO-OPERATIVE SOCIETY LIMITED	None
11	ITA 1874/BANG/2025	2014-15	[A] VAKKALA RAVI KUMAR	Sri. H Guruswamy, ITP
12	ITA 1889/BANG/2025	2017-18	[A] SRINIVASAPPA HARISH	Sri. G. Mahesh, CA
13	ITA 1890/BANG/2025	2017-18	[A] HANUMAIAH RANJAN	Ms. Richa, AR
14	ITA 1912/BANG/2025	2017-18	[A] SUHAS RAMESH RAO RANGADHOL	Sri. V.Srinivasan, Advocate
15	ITA 1933/BANG/2025	2018-19	[A] DEVADAS ANUP	Sri. Guruswamy H, ITP
16	ITA 1938/BANG/2025	2017-18	[A] MALLEDEVARU SHAYA RAJAPPA (EF)	Ms. Kreethana M S - CA
17	ITA 1939/BANG/2025	2017-18	[A] PALAPETTY VELAPPAN SHAKTHIDARAN (EF)	None
18	ITA 1946/BANG/2025	2018-19	[A] TAKRAR RANGANATHA RAO NAGASHREE	
19	ITA 1955/BANG/2025	2013-14	[A] BABULAL GIRIDHARLAL JAIN	Shri. B.S.Balachandran, Advocate

CAUSE LIST OF SMC BENCH FOR 10-NOVEMBER-2025 (MONDAY)**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 3**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
20	ITA 1956/BANG/2025	2017-18	[A] MALA (EF)	
21	ITA 1957/BANG/2025	2017-18	[A] BALLAGERE RANGEGOWDA SHARADA LEGAL HEIR OF LATE DEBBUR SIDDIAIAH DEVARAJ	M/s. MSSV & Co., CAS
22	ITA 1966/BANG/2025	2017-18	[A] HIRIADKA SOUHARDA SAHAKARI (NI) (EF)	
23	ITA 1970/BANG/2025	2018-2019	[A] UPAMA ROY (EF)	
24	ITA 1973/BANG/2025	2017-18	[A] GAJANANA SHAMANNA TALAGERI	
25	ITA 1979/BANG/2025	2017-18	[A] BALARAJ	
26	ITA 1989/BANG/2025	2021-22	[A] SEKAR GOVINDASWAMY	Mr. Anto Joseph, CA
27	ITA 1994/BANG/2025	2017-18	[A] RAJESH GUJJAR (EF)	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF SMC BENCH FOR 11-NOVEMBER-2025 (TUESDAY)**

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

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Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1995/BANG/2025	2017-18	[A] RESHMA KETAN DOSHI (EF)	
2	ITA 2018/BANG/2025	2015-16	[A] MUTHKUMAR NAGARAJ SANDEEP KUMAR (EF)	
3	ITA 2019/BANG/2025	2023-24	[A] KRISHNAMURTHY RAJKUMAR (EF)	
4	ITA 2020/BANG/2025	A.Y. 2017-18	[A] DORISWAMY GOPI (EF)	
5	ITA 2027/BANG/2025	2018-19	[A] PRIMARY CO-OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LIMITED	Sri. V.Srinivasan, Advocate
6	ITA 2028/BANG/2025	2020-21	[A] KANAKAPURA VENKATARAMANASWAMY MADHUSUDHAN KARTHIK (EF)	
7	ITA 2037/BANG/2025	2017-18	[A] FAMILY PHYSICIANS ASSOCIATION	Shri. K S Nagesh, CA
8	ITA 2038/BANG/2025	2017-18	[A] PRATHAMIKA KRISHI PATTINA SAHAKARI SANGH NIYAMIT HULGUR	Sri. B V Raveendranath, CA
9	ITA 2039/BANG/2025	2015-16	[A] AMMATI VENKATACHALAPATHISETTY SATISH KUMAR	Dr. Sheetal Borkar, Advocate
10	ITA 2040/BANG/2025	2017-18	[A] AMMATI VENKATACHALAPATHISETTY SATISH KUMAR	Dr. Sheetal Borkar, Advocate
11	ITA 2041/BANG/2025	2018-19	[A] AMMATI VENKATACHALAPATHISETTY SATISH KUMAR	Dr. Sheetal Borkar, Advocate

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF SMC BENCH FOR 12-NOVEMBER-2025 (WEDNESDAY)**

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**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 2046/BANG/2025	2018-19	[A] LAXMI VENKATESH CREDIT CO-OPERATIVE SOCIETY LIMITED	Sri. Mahesh R Uppin, Advocate
2	ITA 2050/BANG/2025	2010-11	[A] SRI BASAVESHWAR SOUHARD PATTIN SAHAKARI NIYAMIT	Dr. Sheetal Borkar, Advocate
3	ITA 2052/BANG/2025	2006-07	[A] BHARGAVI GOPINATH	Shri. Ravishankar.S.V, Advocate
4	ITA 2059/BANG/2025	2017-18	[A] H KESARIMAL HUF (EF)	
5	ITA 2062/BANG/2025	2019-20	[A] HELIOS WORLD WIDE (EF)	
6	ITA 2068/BANG/2025	2017-18	[A] HULGOL SEVA SAHAKARI SANGH	Sri. Prakash Hegde, CA
7	ITA 2071/BANG/2025	2017-18	[A] HEBBALE JAVARAPPA SANTHOSH KUMAR	
8	ITA 2078/BANG/2025	2016-17	[A] CANARA GOODS TRANSPORT	Dr. Sheetal Borkar, Advocate
9	ITA 2079/BANG/2025	2017-18	[A] BHARATHI KRISHNAPPA	Sri. Mallharao.K, Advocate
10	ITA 2081/BANG/2025	2017-18	[A] SHRI. SHANTHISAGAR CO OP CREDIT SOCIETY LIMITED	M/s. Kutsa Legal, Advocates
11	ITA 2083/BANG/2025	2017-18	[A] THEETA CHOWDAYYA NAGARATHNA	

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07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF SMC BENCH FOR 13-NOVEMBER-2025 (THURSDAY)**

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

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IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 2107/BANG/2025	2015-16	[A] SILKTEX LIMITED	
2	ITA 2124/BANG/2025	2022-2023	[A] SANDEEP KARANAM (EF)	
3	ITA 2137/BANG/2025	2015-16	[A] HASTI BUILDINGS PRIVATE LIMITED	Dr. Sheetal Borkar, Advocate
4	ITA 2140/BANG/2025	2017-18	[A] JAMBALLI SHIVAPPA	Sri. V Srinivasan, Advocate
5	ITA 2141/BANG/2025	2017-18	[A] BABULAL RAMESHWARI	Sri. Ravishankar. S V, Advocate
6	ITA 2151/BANG/2025	2022-2023	[A] KITHALEBYLE RAMAPPA BHASKAR (EF)	
7	ITA 2153/BANG/2025	2019-20	[A] BIJU PAPPACHAN (EF)	
8	ITA 2162/BANG/2025	2017-18	[A] NIKHIL REDDY	M/s. Singhvi Dev & Unni LLP, CAS
9	ITA 2174/BANG/2025	2017-18	[A] PRASHANTH BASAVARAJU	
10	ITA 2181/BANG/2025	2017-18	[A] HASSAN POWER SUPPLY COMPANY LIMITED	
11	ITA 2186/BANG/2025	2019-20	[A] GAURAV RAJAN GHOOOTA (EF)	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

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CAUSE LIST OF PART HEARD MATTERS,**FOR 11-NOVEMBER-2025 (TUESDAY)****BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1796	BANG	2024	2020-2021	[A] ASTRAZENECA PHARMA INDIA LIMITED (EF)	C	EF

**BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER**

PART HEARD MATTERS AFTER THE REGULAR BENCH								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	945	BANG	2014	2006-07	[D] M/S SHYAMARAJU & CO INDIA PVT. LTD.	B	
2	ITA	985	BANG	2014	2006-07	[A] M/S P. SHYAMARAJU & CO.(I) PVT. LTD.	B	
3	ITA	1367	BANG	2012	2007-08	[A] M/S SHYAMARAJU & CO. (INDIA) PVT. LTD.	B	
4	ITA	1443	BANG	2012	2007-08	[D] M/S SHYAMARAJU & CO. INDIA PVT. LTD.	B	

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS AFTER THE REGULAR BENCH								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	496	BANG	2025	2018-19	[A] INSTAKART SERVICES PRIVATE LIMITED	A	
2	ITA	530	BANG	2025	2017-18	[D] INSTAKART SERVICES PVT LTD (EF)	A	EF
3	ITA	531	BANG	2025	2018-19	[D] INSTAKART SERVICES PVT LTD (EF)	A	EF
4	ITA	543	BANG	2025	2016-17	[A] INSTAKART SERVICES PRIVATE LIMITED	A	
5	ITA	544	BANG	2025	2017-18	[A] INSTAKART SERVICES PRIVATE LIMITED	A	
6	SA	25	BANG	2025	2018-19	[A] INSTAKART SERVICES PRIVATE LIMITED	A	

CONTD.....2

FOR 12-NOVEMBER-2025 (WEDNESDAY)

**BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	278	BANG	2025	2015-16	[A] RAGHAVAN NAMBATH MENON (EF)	C	EF

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	871	BANG	2025	2014-15	[A] KESHAVA REDDY	A	
2	ITA	872	BANG	2025	2018-19	[A] KESHAVA REDDY	A	
3	ITA	873	BANG	2025	2019-20	[A] KESHAVA REDDY	A	
4	ITA	874	BANG	2025	2020-21	[A] KESHAVA REDDY	A	
CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	849	BANG	2025	2017-2018	[A] G CORP PRIVATE LIMITED (EF+PF)	A	EF+PF

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FOR 13-NOVEMBER-2025 (THURSDAY)BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1973	BANG	2024	2017-18	[A] M/S. SARAKKI EDUCATIONAL SOCIETY	B	
2	ITA	1974	BANG	2024	2018-19	[A] M/S. SARAKKI EDUCATIONAL SOCIETY	B	
3	ITA	1991	BANG	2024	2017-18	[D] SARAKKI EDUCATION SOCIETY (EF)	B	EF
4	ITA	1992	BANG	2024	2018-19	[D] SARAKKI EDUCATIONAL SOCIETY (EF)	B	EF

FOR 13-NOVEMBER-2025 (THURSDAY)BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	882	BANG	2025	2010-11	[A] KASIREDDY RANADHEER REDDY	A	
2	ITA	883	BANG	2025	2011-12	[A] KASIREDDY RANADHEER REDDY	A	
3	ITA	884	BANG	2025	2012-13	[A] KASIREDDY RANADHEER REDDY	A	
4	ITA	885	BANG	2025	2013-14	[A] KASIREDDY RANADHEER REDDY	A	
5	ITA	886	BANG	2025	2016-17	[A] KASIREDDY RANADHEER REDDY	A	
6	ITA	887	BANG	2025	2017-18	[A] KASIREDDY RANADHEER REDDY	A	
7	ITA	936	BANG	2025	2021-22	[A] CENTRE FOR E-GOVERNANCE		A

ASSISTANT REGISTRAR

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF A BENCH FOR 17-NOVEMBER-2025 (MONDAY)**

26

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1051/BANG/2024	2018-19	[A] BUCKEYE TRUST (E-FILING+PHYSICAL)	Sri. V. Sudhindranath - Advocate
2	ITA 1094/BANG/2024	2016-17	[A] ATRIA CONVERGENCE TECHNOLOGIES LTD	Ms. Mayuri - Advocate
3	ITA 1206/BANG/2024	2016-17	[D] ATRIA CONVERGENCE TECHNOLOGIES LIMITED (E-FILING)	Ms. Mayuri - Advocate
4	ITA 691/BANG/2025	2018-19	[A] MR. AWAJI GANAPATHI BHAT VITTAL (V SRINIVASAN. ADVOCATE)	Sri. V. Srinivasan - Advocate
5	ITA 770/BANG/2025	2020-21	[A] KHODAY INDIA LIMITED (E-FILING)	Sri. V. Sridhar - CA
6	ITA 832/BANG/2025	2020-21	[A] M T KRISHNE GOWDA	None
7	ITA 1099/BANG/2025	2014-15	[A] CHOWDADENAHALLI RANGASWAMY MANOHARA	None
8	ITA 1235/BANG/2025	2021-22	[A] CISCO COMMERCE INDIA PRIVATE LIMITED (EF)	Sri. Nageswar Rao - Sr. Advocate
9	ITA 1326/BANG/2025	2020-21	[D] BASAVESHWARANAGARA CO-OPERATIVE CREDIT SOCIETY LIMITED (EF)	Ms. Sahana - Advocate
10	ITA 1327/BANG/2025	2022-23	[D] BASAVESHWARANAGARA CO-OPERATIVE CREDIT SOCIETY LIMITED (EF)	Ms. Sahana - Advocate
11	ITA 1551/BANG/2025	2013-14	[A] M/S. H & F GAMES PVT. LTD. (EF)	Sri. Likith Patel M K - Advocate
12	ITA 1552/BANG/2025	2014-15	[A] M/S. H & F GAMES PVT. LTD. (EF)	Sri. Likith Patel M K - Advocate
13	ITA 3842/MUM/2025	2018	[D] ARUN KUMAR PILLAI (EF)	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF A BENCH FOR 18-NOVEMBER-2025 (TUESDAY)****BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER**

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IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year		Assessee Name	Counsel
1	ITA 207/BANG/2024	2020-21	[A]	CANARA BANK (E-FILING)	Ms. Brinda R - CA
2	ITA 849/BANG/2024	2020-21	[D]	CANARA BANK (E-FILING)	Ms. Brinda R - CA
3	ITA 2087/BANG/2024	2006-07	[D]	HAGAMILALDAK GOUTHAMCHAND (EF)	Sri. V. Srinivasan - Advocate
4	ITA 2088/BANG/2024	2007-08	[D]	HAGAMILALDAK GOUTHAMCHAND (EF)	Sri. V. Srinivasan - Advocate
5	ITA 820/BANG/2025	2016-17	[A]	KALKAR SEETHARAM RAI	Sri. Srinivasa Kamath - CA
6	ITA 821/BANG/2025	2017-18	[A]	KALKAR SEETHARAM RAI	Sri. Srinivasa Kamath - CA
7	ITA 1045/BANG/2025	2021-13	[A]	KOWLANAHALLI NINGEGOWDA SOMASHEKAR	Ms. Preeti Choudary - ITP
8	ITA 1607/BANG/2025	NA	[A]	KHAJA EDUCATION SOCIETY	Ms. Taini, AR
9	ITA 1608/BANG/2025	NA	[A]	KHAJA EDUCATION SOCIETY	Ms. Taini, AR


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF A BENCH FOR 19-NOVEMBER-2025 (WEDNESDAY)**

28

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 902/BANG/2024	NA	[A] INFOSYS GREEN FORUM	Sri. Manish Kanth - Advocate
2	ITA 917/BANG/2024	NA	[A] INFOSYS GREEN FORUM	Sri. Manish Kanth - Advocate
3	ITA 1961/BANG/2024	2016-17	[A] SHRI. KOVVUR CHANDRASHEKHAR	Sri. T. Srinivasa - CA
4	ITA 289/BANG/2025	2017-18	[A] LOKAPAVANANI CREDIT CO-OPERATIVE SOCIETY LIMITED	Smt. Suman Lunkar - CA
5	ITA 937/BANG/2025	2016-17	[A] BOMMARABETTU MADHU SUDHANA ACHARYA	Smt. Pratibha R - Advocate
6	ITA 1621/BANG/2025	2022-23	[A] CASTLES VISTA PRIVATE LIMITED	Sri. V. Narendra Sharma - Advocate
7	ITA 1922/BANG/2024	2016-17	[A] JAGANNATH ANVEERAPPA DUKANDAR	Ms. Sahana - Advocate
8	ITA 1923/BANG/2024	2017-18	[A] JAGANNATH ANVEERAPPA DUKANDAR	Ms. Sahana - Advocate
9	ITA 933/BANG/2024	2016-17	[A] ARVIND CHANDRAKANT BELLAD	Sri. Vinay A Kulkarni - CA
10	ITA 934/BANG/2024	2017-18	[A] ARVIND CHANDRAKANT BELLAD	Sri. Vinay A Kulkarni - CA


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF A BENCH FOR 20-NOVEMBER-2025 (THURSDAY)**

29

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 2714/BANG/2018	2013-14	[A] M/S. HEWLETT PACKARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED	Sri. Ninad Patade - Advocate
2	ITA 1600/BANG/2024	2013-14	[A] CHANDRA SHEKAR	Smt. Preeti Choudhary. AR
3	ITA 1601/BANG/2024	2014-15	[A] CHANDRA SHEKAR	Smt. Preeti Choudhary. AR
4	ITA 1602/BANG/2024	2015-16	[A] CHANDRA SHEKAR	Smt. Preeti Choudhary. AR
5	ITA 1603/BANG/2024	2016-17	[A] CHANDRA SHEKAR	Smt. Preeti Choudhary. AR
6	ITA 1604/BANG/2024	2017-18	[A] CHANDRA SHEKAR	Smt. Preeti Choudhary. AR
7	ITA 1605/BANG/2024	2019-20	[A] CHANDRA SHEKHAR	Smt. Preeti Choudhary. AR


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 17-NOVEMBER-2025 (MONDAY)**

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**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1156/BANG/2024	2017-18	[A] URBAN CO-OPERATIVE CREDIT SOCIETY LIMITED.	Sri. Shanth Raj. B, CA
2	ITA 49/BANG/2025	2020-21	[A] NARESH NANDLAL RUNWAL (EF)	Sri. Prasanna Uralla, Advocate
3	ITA 507/BANG/2025	2014-15	[A] MUNI REDDY SANTHOSH REDDY	None
4	ITA 601/BANG/2025	2016-17	[A] SREEKANTH HOODY RAMAKRISHNA REDDY	Smt. Suman Lunkar, CA
5	ITA 1208/BANG/2025	2015-16	[A] UMAIR AHMED (EF)	Sri. Nagaraj K.H., CA
6	ITA 1514/BANG/2025	2015-16	[A] MEKONG RUBBER PRIVATE LIMITED	Ms. Sreemoyee Ganguly, Advocate
7	ITA 1515/BANG/2025	2020-21	[A] SRI VISHNU VILAS SOUHARDA PATTINA SAHAKARI SANGHA NIYAMITA	Sri. Shanth Raj. B, CA
8	WTA 5/BANG/2025	2006-07	[A] TEJRAJ GULECHA	Sri. T. Srinivasa, CA
9	WTA 6/BANG/2025	2007-08	[A] TEJRAJ GULECHA	Sri. T. Srinivasa, CA


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 18-NOVEMBER-2025 (TUESDAY)**

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**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	CO 127/MUM/2024	2014-15	[A] RALLIS INDIA LTD (SUCCESSOR IN INTEREST OF METAHELIX LIFE SCIENCES LIMITED)	Sri. Tata Krishna, Advocate
2	ITA 536/BANG/2024	2016-17	[D] SOCIETY OF FRIARS MINOR (KARNATAKA) (E-FILING)	Sri. Monish Sowkar, Advocate
3	ITA 1515/BANG/2024	2016-17	[A] SEVA SADAN ORPHANAGE AND TRAINING INSTITUTE	Sri. V chandrashekhar. Advocate
4	ITA 2144/MUM/2024	2014-15	[D] METAHELIX LIFE SCIENCES LIMITED (EF)	Sri. Tata Krishna, Advocate
5	ITA 112/BANG/2025	2024-25	[A] MLPI FOUNDATION	Ms. Ema Bindu, Advocate
6	ITA 113/BANG/2025	2024-25	[A] MLPI FOUNDATION	Ms. Ema Bindu, Advocate
7	ITA 209/BANG/2025	2017-18	[A] PERISWAMY SATHISH	Sri. Sandeep Chalapathy, CA
8	ITA 888/BANG/2025	2012-13	[A] PRICE WATERHOUSE BANGALORE (EF+PF)	Sri. K.M. Gupta, Advocate
9	ITA 1140/BANG/2025	2021-22	[A] SUVILAS PROPERTIES PRIVATE LIMITED (EF)	Sri. K R Prasad. AR
10	ITA 1189/BANG/2025	2020-21	[A] RAJARAM BADU SALIAN (EF)	Sri. Sanketh Nayek. AR
11	ITA 1319/BANG/2025	2017-18	[A] VELLEYPREDDY THIRUVENKATAM	Shri. S V.Ravishankar. S.V, Advocate
12	ITA 1321/BANG/2025	2017-18	[A] SUNIL KUMAR JANARDHAN	
13	ITA 1386/BANG/2025	2021-22	[A] RAJARAM BADU SALIAN (EF)	Sri. Sanketh Nayak, CA


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 19-NOVEMBER-2025 (WEDNESDAY)**

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**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 213/BANG/2025	NA	[A] MULIYA GOU VIHARA PRATHISHTANA	Sri. V. Srinivasan, Adocate
2	ITA 488/BANG/2025	2018-19	[A] SHUBHA PRAKASH	Ms. Sahana on behalf of Sreehari Kutsa Advocate
3	ITA 816/BANG/2025	2017-18	[A] RAJENDRA KUMAR SHET	Sri. V. Srinivasan, Advocate
4	ITA 926/BANG/2025	2020-21	[A] PURADAKOPPALU MASTHIGOWDA	Sri. Tharun Kothari, CA
5	ITA 1034/BANG/2025	2020-21	[A] RAJAGHATTA PAPANNA REVANNA	Ms. Ema Bindu, Advocate
6	ITA 1130/BANG/2025	2018-19	[A] NAGENDRARAM BHUSHANAM MANASA	Sri. C. Ramesh, CA
7	ITA 1131/BANG/2025	2018-19	[A] NAGENDRARAM BHUSHANAM MANASA	Sri. C. Ramesh, CA
8	ITA 1314/BANG/2025	2018-19	[A] UDAY GARUDACHAR BINDIGANAVALE	Ms. Jyothi Anumolu, Advocate
9	ITA 1620/BANG/2025	2015-16	[A] RENUKA SHETTY (EF)	
10	ITA 1627/BANG/2025	2018-19	[A] MUNIYAPPA PRASHANTH KUMAR	M/s. MVV & Co., CAS
11	ITA 1628/BANG/2025	2018-19	[A] SWAMIJI SRI BRAHMATANTRA SWATANTRA PARAKALA SWAMY	Shri. M G vinaya Simha, CA


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 20-NOVEMBER-2025 (THURSDAY)**

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**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1236/BANG/2025	2014-15	[A] SATI GRANITES INDIA PRIVATE LIMITED (EF)	None
2	ITA 1237/BANG/2025	2015-16	[A] SATI GRANITES INDIA PRIVATE LIMITED (EF)	None
3	ITA 1238/BANG/2025	2016-17	[A] SATI GRANITES INDIA PRIVATE LIMITED (EF)	None
4	ITA 1239/BANG/2025	2017-18	[A] SATI GRANITES INDIA PRIVATE LIMITED (EF)	None
5	ITA 1240/BANG/2025	2018-19	[A] SATI GRANITES INDIA PRIVATE LIMITED (EF)	None
6	ITA 1241/BANG/2025	2019-20	[A] SATI GRANITES INDIA PRIVATE LIMITED (EF)	None
7	ITA 1273/BANG/2025	2014-15	[A] SATI STONES PRIVATE LIMITED (EF+PF)	Ms. Monica, CA
8	ITA 1274/BANG/2025	2015-16	[A] SATI STONES PRIVATE LIMITED (EF+PF)	Ms. Monica, CA
9	ITA 1275/BANG/2025	2016-17	[A] SATI STONES PRIVATE LIMITED (EF+PF)	Ms. Monica, CA
10	ITA 1276/BANG/2025	2017-18	[A] SATI STONES PRIVATE LIMITED (EF+PF)	Ms. Monica, CA
11	ITA 1277/BANG/2025	2018-19	[A] SATI STONES PRIVATE LIMITED (EF+PF)	Ms. Monica, CA
12	ITA 1336/BANG/2025	2017-18	[D] SATI STONES STUDIO PRIVATE LIMITED (EF)	
13	ITA 1337/BANG/2025	2019	[D] SATI STONES STUDIO PRIVATE LIMITED (EF)	
14	ITA 1338/BANG/2025	2018-19	[D] SATI EXPORTS INDIA PVT LTD (EF)	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 17-NOVEMBER-2025 (MONDAY)****BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 2618/BANG/2019	2015-16	[A] M/S. AMAZON DEVELOPMENT CENTRE (INDIA) PRIVATE LIMITED	Sri. Jitendra Bhati. CA & Ms. Aditi Garg. CA
2	ITA 253/BANG/2021	2016-17	[A] AMAZON DEVELOPMENT CENTRE (INDIA) PRIVATE LIMITED	Sri. Jitendra Bhati. CA & Ms. Aditi Garg. CA
3	IT(TP)A 738/BANG/2022	2015-16	[A] M/S TE CONNECTIVITY INDIA PRIVATE LIMITED (HIGH COURT)	Sri. Vinay Jain, CA
4	IT(TP)A 1610/BANG/2024	2020-21	[A] EXXONMOBIL SERVICES & TECHNOLOGY PRIVATE LIMITED	Ms. Riya Shah. AR
5	IT(TP)A 1718/BANG/2024	2020-21	[A] UL INDIA PRIVATE LIMITED	Smt. Riya Shah. AR
6	IT(TP)A 2141/BANG/2024	2021-22	[A] COMPUTACENTER INDIA PRIVATE LIMITED	Mr. Tamji - Advocate
7	IT(IT)A 541/BANG/2025	2018-19	[A] SUMA SHIVALINGAIAH	Sri. Abhijith Chandrashekhar Bhat. AR
8	IT(TP)A 954/BANG/2025	2018	[D] M/S VENA ENERGY JMD POWER PRIVATE LIMITED. (EF)	None
9	BMA 5/BANG/2025	2022-23	[D] ULLAL KOJABBA MONU (EF)	Sri. Veeranna, CA
10	BMA 6/BANG/2025	2022-23	[D] ABDUL RAHIMAN (EF)	Sri. Veeranna M Murgod. AR


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 18-NOVEMBER-2025 (TUESDAY)**

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**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 323/BANG/2020	2014-15	[A] M/S. TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVATE LIMITED	Smt. Prathibha R & S. Anantha
2	ITA 324/BANG/2020	2015-16	[A] M/S. TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVATE LIMITED	Smt. Prathibha R & S. Anantha
3	ITA 273/BANG/2022	2017-18	[A] BOSTIK INDIA PVT LTD	Sri. Manju Pd. AR
4	IT(TP)A 1765/BANG/2024	2020-2021	[A] BOSTIK INDIA PRIVATE LIMITED (EF)	Sri. Manju Pd. AR
5	IT(TP)A 1843/BANG/2024	2020-21	[A] ALTISOURCE BUSINESS SOLUTIONS PRIVATE LIMITED (EF)	Sri. Chavali Narayan CA
6	IT(TP)A 2487/BANG/2024	2015-16	[D] Ariba Technologies India Private Limited (EF)	Sri. Manju Prasad. AR
7	IT(TP)A 2512/BANG/2024	2013-14	[D] Ariba Technologies India Private Limited (EF)	Sri. Manju Prasad. AR
8	CO 9/BANG/2025	2013-14	[A] Ariba Technologies India Private Limited (EF-PF)	Sri. Manju Prasad. AR
9	CO 10/BANG/2025	2015-16	[A] Ariba Technologies India Private Limited (EF-PF)	Sri. Manju Prasad. AR
10	ITA 2167/BANG/2024	2021-2022	[A] AstraZeneca Pharma India Limited (EF+PH)	Sri. Chavali Narayan. AR
11	IT(TP)A 2427/BANG/2024	2021-22	[A] M/S. International Aerospace Manufacturing Private Limited	Sri. Shreeshkumar Eshwar Hegde - CA
12	ITA 2485/BANG/2024	2021-22	[A] KIRLOSKAR TOYOTA TEXTILE MACHINERY PRIVATE LIMITED (EF+PF)	Ms. Ashwini Nalhe. AR
13	ITA 2490/BANG/2024	2021-22	[A] Herbalife International India Private Limited (EF+PF)	Ms. Mayuri. AR
14	IT(TP)A 2624/BANG/2024	2014-15	[D] ADAMAS BUILDERS PVT. LTD (EF)	Sri. Chavali Narayan, CA


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 19-NOVEMBER-2025 (WEDNESDAY)**

36

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	IT(TP)A 1813/BANG/2024	2020-21	[A] SAFT INDIA PRIVATE LIMITED	Ms. Ashwini Nalhe.AR
2	IT(TP)A 2474/BANG/2024	2021-22	[A] SAFT INDIA PRIVATE LIMITED	Ms. Ashwini Nalhe.AR
3	ITA 2514/BANG/2024	2021-22	[A] PARAMETRIC TECHNOLOGY (INDIA) PRIVATE LIMITED (EF)	Sri. Darpan Kriplani. AR
4	ITA 162/BANG/2025	2019-20	[A] RAMYA TUMKUR GURUCHANNABASAPPA (EF)	Sri. P.S. Shivaswamy, AR
5	ITA 172/BANG/2025	2010-2011	[A] BOSCH GLOBAL SOFTWARE TECHNOLOGIES PRIVATE LIMITED (EF+PF)	Ms. Mayuri. AR
6	IT(IT)A 430/BANG/2025	2022-23	[A] ARISTA NETWORK LIMITED	Sri. Suryanarayan. AR
7	IT(TP)A 1137/BANG/2025	2020-21	[A] GMR AIRPORTS LIMITED	Sri. Jagadish. K. AR
8	IT(TP)A 1178/BANG/2025	2008-09	[A] IBM INDIA PRIVATE LIMITED	Sri. Rahul Jain & Sri. Ajay Rotti. CA
9	IT(TP)A 1218/BANG/2025	2002-03	[A] IBM INDIA PVT LTD	Sri. Dheeraj. AR
10	IT(TP)A 1219/BANG/2025	2004-05	[A] IBM INDIA PVT LTD	Sri. Dheeraj. AR


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 20-NOVEMBER-2025 (THURSDAY)**

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**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	IT(TP)A 1557/BANG/2024	2020-21	[A] NTT DATA FA INSURANCE SYSTEMS (INDIA) PRIVATE LIMITED	Ms. Mayuri. AR
2	ITA 1714/BANG/2024	AY 2020-21	[A] EUROFINS PEENYA RESOURCES PRIVATE LIMITED (EF+PH)	Sri. Nageshwar Rao. AR
3	ITA 1739/BANG/2024	2020-21	[A] TOYOTA INDUSTRIES ENGINE INDIA PRIVATE LIMITED (EF)	Ms. Ashwini Nalhe. AR
4	IT(TP)A 1811/BANG/2024	2020-21	[A] M/S. MICROSOFT INDIA (R&D) PRIVATE LIMITED(ERSTWHILE KNOWN AS NUANCE INDIA PRIVATE LIMITED)	Sri. Pratik Rath. Advocate
5	ITA 2239/BANG/2024	AY 2021-22	[A] EUROFINS GENOMICS INDIA PRIVATE LIMITED (EF)	Sri. Nageshwar Rao. AR
6	ITA 2552/BANG/2024	2021-22	[A] EUROFINS ANALYTICAL SERVICES INDIA PRIVATE LIMITED (EF)	None
7	IT(TP)A 2615/BANG/2024	2021-22	[A] NSL SUGARS LIMITED	Sri. Suresh Muthukrishnan - CA
8	IT(IT)A 527/BANG/2025	2015-16	[A] SHREESH KRISHNAMURTHY KATTEPUR	Ms. Smitha. AR
9	IT(IT)A 528/BANG/2025	2015-16	[A] LAKSHMI KATTEPUR	Ms. Smitha. AR
10	IT(IT)A 529/BANG/2025	2018-19	[A] JAYANTA MADAB BORUAH (EF)	Sri. Dhruvesh. AR


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF PART HEARD MATTERS,****FOR 17-NOVEMBER-2025 (MONDAY)****BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1771	BANG	2025	2015-16	[A] NARAYANA MURTHY SRINIVASA (EF)	SMC	EF
2	ITA	1772	BANG	2025	2016-17	[A] NARAYANA MURTHY SRINIVASA (EF)	SMC	EF

**BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	373	BANG	2025	2013-14	[A] ASIAN FAB TEC LIMITED	A	
2	ITA	374	BANG	2025	2015-16	[A] ASIAN FAB TECH LIMITED	A	
3	ITA	375	BANG	2025	2016-17	[A] ASIAN FAB TEC LIMITED	A	

FOR 19-NOVEMBER-2025 (WEDNESDAY)

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	220	BANG	2025	2017-18	[A] JYOTHI SHETTY (EF)	A	EF

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